

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2641
TO BE ANSWERED ON 09.07.2019

INCREASE IN DAYS OF EMPLOYMENT UNDER MGNREGS

2641. SHRI M. SELVARAJ:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has any proposal to revamp the existing Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and to provide 200 days employment to workers along with increase in their salaries; and
- (b) if so, the details thereof and if not, the reasons therefor?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) & (b): No, Sir. The mandate of the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), 2005 is to provide at least 100 days of wage employment in a financial year to every rural household whose adult member volunteers to do unskilled manual work. An additional 50 days of wage employment are provided over and above 100 days in the notified drought affected areas or natural calamity areas in the country on recommendation of the Ministry of Agriculture and Farmers Welfare. The Ministry also mandates the provision of additional 50 days of wage employment to every Scheduled Tribe Household in a forest area, provided that these households have no other private property except for the land rights provided under the FRA Act, 2006.

Wage rates for workers under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), 2005 are notified annually based on Consumer Price Index-Agricultural Labourers (CPI-AL) by the Central Government in accordance with the provisions of section 6(1) of the MGNREGA. The Ministry has notified wage rates for the FY 2019-20 under MGNREGA from 1st April, 2019.
